

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.93/58/HDB/2017
NAME OF THE COMPANY	International Sea Foods Private Limited
NAME OF THE PETITIONER(S)	C B Meena
NAME OF THE RESPONDENT(S)	International Sea Foods Private Limited & Others
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. V. P. Sai Vihari	Counsel M Pet	9010 61324	T. V. P.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard T.V.P.Sai Vihari Learned counsel for the petitioner, he submit that he has filed CA.No.15 of 2018 on behalf of official assignee of High Court of Madras against International Sea Foods Private Limited & others. ROC report is still awaited. ROC is also directed to file his report before the next date of hearing.

Post the case on 02nd February, 2018.

Member (T)

Member (J)